

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **02.11.2026** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. Mention will be permitted only after notice (written or oral) to the other side.
2. Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.
3. Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.
4. To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.

For Being Mentioned

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 217/2025 For Stay IA No. 601/2025 For Direction IA No. 1112/2025 To Implead IA No. 1278/2026	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 471/2026 For Stay IA No. 1331/2026	Ayra Consortium (Prospective Resolution Applicant) Through its Authorized Rep, Rohi R Katha Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 2 Ors.	Mr. Bilal Ali	

3.	Comp App (AT) (CH) (Ins) No. 520/2026 For Condone Delay IA No. 1480/2026 For Stay IA No. 1481/2026	Ayra Consortium (Prospective Resolution Applicant) Through its Authorized Rep, Rohi R Katha Vs TruPro Insolvency Services LLP, RP, Amar Prakaash Developers Pvt Ltd & 2 Ors.	Mr. Bilal Ali	
4.	Comp App (AT) (CH) (Ins) No. 557/2026 For Stay IA No. 1555/2026	Arun Kumar Agarwal Vs G Madhusudhan Rao Liquidator of Suryajyoti Spinning Mills Ltd & 2 Ors.	Mr. Avinash Krishnan Ravi	
5.	Comp App (AT) (CH) (Ins) No. 558/2026 For Exemption IA No. 1556/2026 For Stay IA No. 1557/2026	Arun Kumar Agarwal Vs G Madhusudhan Rao Liquidator of Suryajyoti Spinning Mills Ltd	Mr. Avinash Krishnan Ravi	
6.	Comp App (AT) (CH) (Ins) No. 582/2026 For Stay IA No. 1634/2026	Indian Bank Vs Suman Mahendra Kumar Singhi & 6 Ors WITH	Mr. ML Ganesh	Mr. Satish Rai R1
7.	Comp App (AT) (CH) (Ins) No. 583/2026 For Stay IA No. 1635/2026	Indian Bank Vs Mahendra Kumar Singhi & 6 Ors	Mr. ML Ganesh	Mr. Satish Rai For Caveator

For Exploring Possibility of Settlement

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 376/2024	South India Corporation Pvt Ltd Vs Tamil Nadu Power Generation Corporation Ltd	Mr. AR Ramanathan	Mr. ST Raja

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 To Adv. Hg. IA No. 1200/2024	V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd Vs Allied Hi-tech Industries Pvt Ltd & 2 Ors	Mr. CV Shailandhran Mr. Jerin Asher Sojan	Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 R3

10.	Comp App (AT) (CH) No. 14/2024	Annavajhala Ramanand Vs Lakshmi Sujatha Tummala & 5 Ors	Mr. Y Suryanarayana	Mr. P Bhaskar R1
11.	Comp App (AT) (CH) No. 41/2026	Stalin Nova Gnanaraj Vs Shalom Garments Pvt Ltd & 4 Ors.	Mr. Puhazh Gandhi	Mr. CV Shailandhran R1-R4
12.	IA No. 299/2026 (For Condone Delay) & IA No. 431/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 99/2026 For Stay IA No. 297 & 298/2026	Principal Commissioner of Customs Vs Rajendra Prasad Tak Former Liquidator of KVK Nilachal Power Pvt Ltd & 3 Ors. WITH	Mr. Sai Srujan Tayi	Mr. Surya Teja SS Nalla R2
13.	IA No. 301/2026 (For Condone Delay) & IA No. 432/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 100/2026 For Stay IA No. 300/2026	Principal Commissioner of Customs Vs UCO Bank & 4 Ors	Mr. Sai Srujan Tayi	Mr. Surya Teja SS Nalla R1
14.	IA No. 669/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 155/2026	The Assistant Commissioner of Customs Vs Pankaj Bhattad Liquidator for KVK Nilachal Power Pvt Ltd & 4 Ors WITH	Ms. Bokaro Sapna Reddy	Mr. Surya Teja SS Nalla R2
15.	IA No. 671/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 156/2026	The Assistant Commissioner of Customs Vs UCO Bank & 4 Ors	Ms. Bokaro Sapna Reddy	Mr. Surya Teja SS Nalla R1
16.	IA No. 1177/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 413/2026 For Direction IA No. 1178/2026	Maa Kudargarhi Steel Pvt Ltd & Anr. Vs HDFC Bank Ltd	Mr.B Thilak Narayanan	Mr. C Mohan
17.	IA No. 1624/2026 (To implead) In Comp App (AT) (CH) (Ins) No. 539/2026 For Stay IA No. 1500/2026 For Exemption IA No. 1501/2026	VS Raghunathan Suspended Managing Director of Twenty First Century Pharmaceuticals Pvt Ltd Vs Covalent Laboratories Pvt Ltd & Anr.	Mr. T Selvasivakumar	

18.	Comp App (AT) (CH) (Ins) No. 366/2025	Simens Financial Services Pvt Ltd Vs Meera Arun, Personal Guarantor of Vasan Healthcare Pvt Ltd	Mr. Pranava Charan	
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Admission – Notice Ordered

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 394/2025 For Stay IA No. 1146/2025 For Direction IA No. 1593/2025	Superintending Engineer, Pudukkottai Electricity Distribution Circle, Tamil Nadu Power Distribution Corporation Ltd & 2 Ors Vs Suriyabalaji Steels Pvt Ltd, Rep by its Liquidator MS Viswanathan & Anr	Mr. ST Raja	Mr. V Manivannan R2
20.	Comp App (AT) (CH) (Ins) No. 20/2026 For Stay IA No. 51/2026	Department of GST & Central Excise, Trichy Vs C Prabakaran Liquidator of Vasan Construction Company Pvt Ltd & 2 Ors	Mr. P Rajkumar Jhabakh	
B. Without Interim Order				
21.	Comp App (AT) (CH) (Ins) No. 265/2025 For Interim Injunction IA No. 754/2025	Chintala Maipal Reddy & 3 Ors Vs Nethi Mallikarjuna Setty, Liquidator of Amazon Enterprises Pvt Ltd & Anr.	Mr. K Moorthy	Nethi Mallikarjuna Setty, Liquidator Mr. Varun Srinivasan R2

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	TA (AT) No. 14/2022 (Comp App (AT) No. 376/2018)	Chamundesware Studio & laboratory Pvt Ltd & 4 Ors Vs Swarnalatha Rajaiah & Anr. WITH	Mr. Jerin Asher Sojan	Mr. SS Rajesh

23.	TA (AT) No. 68/2021 (Comp App (AT) No. 413/2018 For Stay IA No. 2031/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamundesware Studio & Laboratory Pvt Ltd & Ors	Mr. SS Rajesh	Mr. Jerin Asher Sojan
24.	Comp App (AT) (CH) No. 33/2022 For Stay IA No. 393/2022	Ansarudeen Haneefa & Anr. Vs Sulaiman Assanar Kunju & 3 Ors	Mr. Vipin Warriar	Mr. Yogindunath Sreenivas- R1, R3 & R4
25.	Comp App (AT) (CH) (Ins) No. 421/2023 For Stay IA No. 1281/2023	Dinesh Prabhakaran, Suspended Managing Director of Corporate Debtor, Cochin Frozen Food Exports Pvt Ltd Vs Asset Reconstruction Company (India) Ltd & Anr	Mr. Philip Mathew	Mr. PS Ganesh- R1

B. Without Interim Order

26.	Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023	Sajan K Thomas & 3 Ors Vs Falcon Agencies Pvt Ltd & 4 Ors.	Mr. Hari Kumar G Nair	Mr. TK Bhaskar R1- R5
27.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 For Urgent Hearing IA No. 68/2024	Rajendra Gears, Rep by its Managing Partner Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCL Kerala Ltd	Mr. Aadil Singh Boparai	Mr. Siddhanth Makkar

For Hearing

A. With Interim Order

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 73/2024 For Stay IA No. 211/2024 For Exemption IA No. 209 & 210/2024	Octopus Productions Pvt Ltd Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 5 Ors WITH	Mr. Pawan Jhabakh	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan- R6
29.	Comp App (AT) (CH) (Ins) No. 74/2024 For Stay IA No. 212/2024 For Exemption IA No. 213 & 214/2024 For Direction IA No. 489 & 964/2025 To Vacate Stay IA No. 953/2025 For Urgent Hearing IA No. 1449/2026	SREI Multiple Assets Investment Trust Vision India Fund, SRA of Deccan Chronicles Holdings Ltd. Vs Enforcement Directorate, Through Joint Director, Hyderabad Zonal Office & 7 Ors	Mr. A Ram Kumar	Mr. Cibi Vishnu R1 Mr. Mayur Mundra R2 Mr. RS Dhuriyan R5 Mr. Gaurav Chatterjee R7 Mr. Shabbeer Ahmed R8

30.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr	Mr. Varun Srinivasan	Mr. Abhishek Anand R1 Ms. Krutika Raghavan R2
31.	Comp App (AT) (CH) (Ins) No. 397/2025 For Stay IA No. 1156/2025	MS Laxman Rao Vs IFCI Limited	Mr. Raja Shekar Rao Salvaji	Mr. G Kalyan Jhabakh
32.	Comp App (AT) (CH) (Ins) No. 421/2025 For Stay IA No. 1201/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors WITH	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
33.	Comp App (AT) (CH) (Ins) No. 422/2025 For Stay IA No. 1202/2025	State Bank of India Vs ICICI Bank Ltd & 2 Ors	Mr. ML Ganesh	Mr. H Karthik Seshadri R1 R2
B. Without Interim Order				
34.	Comp App (AT) (CH) No. 74/2024 For Direction IA No. 1111/2024 & 745/2025	P Venkateswara Rao & 3 Ors Vs Kchandrashekhar &11 Ors	Mr. TK Bhaskar	Mr. Akshat Jain R1-R6 Mr. Vinod Kumar R7-R12
35.	Comp App (AT) (CH) No. 111/2025 For Stay IA No. 1263/2025	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Venugopala Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Venugopala Agro Farms Pvt Ltd & Anr. WITH	Mr. Raja Shekar Rao Salvaji	Mr. BV Satish Kumar, PCS- R1
36.	Comp App (AT) (CH) No. 112/2025 For Stay IA No. 1265/2025	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd & Anr.	Mr. Raja Shekar Rao Salvaji	Mr. BV Satish Kumar, PCS- R1
37.	Comp App (AT) (CH) (Ins) No. 172/2025 For Stay IA No. 459/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors WITH	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3
38.	Comp App (AT) (CH) (Ins) No. 173/2025	Oriental Extractions Pvt Ltd Vs CA Jasin Jose, Erst. RP of SD Pharmacy Pvt Ltd & 3 Ors	Mr. R Surendran	Mr. Akhil Suresh R1 Mr. Bhagavath Krishnan R3

39.	Comp App (AT) (CH) No. 29/2026	Girish Jayanthilal Porwal – Director of Siddmed E-Health Pvt Ltd Vs Siddmed E-Health Pvt Ltd & Anr.	Mr. K Gaurav Kumar	Mr. Chandramouli Prabhakar R2
40.	Comp App (AT) (CH) (Ins) No. 153/2026 For Stay IA No. 468/2026	Manchala Nagesh Kumar Vs State Bank of India & Anr. WITH	Dr. Pundla Bhaskara Mohan	Mr. Yash Vardhan R1
41.	Comp App (AT) (CH) (Ins) No. 154/2026 For Stay IA No. 470/2026	Manchala Chandraiah Vs State Bank of India & Anr.	Dr. Pundla Bhaskara Mohan	Mr. Yash Vardhan R1

12:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) (Ins) No. 380/2024	State of Tamil Nadu Commercial Tax and Registration Dept. Rep by T Saravanakumar, Asst. Commissioner Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd & Anr WITH	Mr. P Sathish	
43.	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by S. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Steel & Allied Industries Ltd & 4 Ors WITH	Mr. P Sathish	Mr. Ravi Rajagopalan R2- R4 Mr. Pranav Gopalakrishnan R5
44.	Comp App (AT) (CH) (Ins) No. 171/2025	Assistant Commissioner, PN Palayam Circle, Commercial Taxes Dept., Govt. of Tamil Nadu Vs Rocksand Minerals Pvt Ltd & 7 Ors	Mr. P Sathish	Mr. Pranav Gopalakrishnan R1 Mr. Ravi Rajagopalan R6-R8
45.	Comp App (AT) (CH) (Ins) No. 97/2025 To dispense with IA No. 271/2025	Government of Tamil Nadu, Commercial Taxes & Registration Department, Rep by Deputy Commissioner (ST) (IV) Vs S. Rajendran, RP of Empee Distilleries Ltd & Anr	Mr. P Sathish	

12:30 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
46.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Ltd & 4 Ors.	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5

02:00 PM

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
47.	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024 (Interim Order)	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors WITH	Mr. Sachin Ramesh	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
48.	TA (AT) No. 03/2024 (Comp App (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd& 2 Ors. WITH	Mr. Anand Varma	Mr. Shaunak Mitra R1 Ms. Puja Patwari R2
49.	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
50.	Comp App (AT) (CH) (Ins) No. 190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr	Mr. EK Kumaresan	Mr. ML Ganesh R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. P Karthick Sharma (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in